

central excise duty to encourage these systems of medicines.

CUSTOMS DUTY

(a) Anti-cancer, Cardiovascular drugs etc. specified under Chapter 9 of the first Schedule to the Customs Tariff Act, 1975 are fully exempted from customs duty. Similarly, certain life saving drugs, medicines and equipments specified in notification on no. 208/81-Customs dated the 22nd September, 1981 (as amended from time to time) are also exempted from levy of customs duty for the reason that the same are not generally available in the country.

(b) Bulk drugs imported into India for the manufacture of certain life saving drugs and medicines specified in notification No. 208/81-Customs dated the 22nd September, 1981 (as amended from time to time) or falling within Chapter 99 of the Customs Tariff are exempted from basic duty and auxiliary duty of customs. Three specified bulk drugs namely, Carbencilin Disodium, Lincomycin Hydrochloride and Rifampicin are exempted from basic duty and auxiliary duty of customs when imported for the production of respective formulations. The exemption from customs duty on the bulk drugs mentioned above were granted to encourage production of life saving drugs in India.

Satellite link for Software Export Centre in NOIDA

*898. SHRI N.J. RATHVA:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the Minister of COMMERCE be pleased to state:

(a) whether India's first satellite link for software exports is being set up at NOIDA (U.P.);

(b) if so, the main features of the new link system;

(c) to what extent this will be helpful in software export; and

(d) the time by when this system will be introduced?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI AR-
ANGIL SHREEDHARAN): (a) No, Sir.

(b) to (d). Do not arise.

Land Acquisition References Filed In District Courts in Punjab

*899. BABA SUCHA SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the Land Acquisition references filed before the District Courts in Punjab during the last three years;

(b) the total value of the references; and

(c) the amount alongwith solatium and interest paid by Government in these references?

THE MINISTER OF STEEL AND MINES
AND MINISTER OF LAW AND JUSTICE
(SHRI DINESH GOSWAMI): (a) 6222

(b) Rs. 786306912.81

(c) Rs. 162249874.81

Peripheral Development by B.S.P.

*900. SHRI A.K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether peripheral development programme has been taken up by the Bokaro Steel Plant (BSP) to fulfil its social commitment;

(b) if so, the details thereof;

(c) whether any representations have been received in this regard from M.P.s, if so, the action taken thereon;

(d) the details of the amount spent on the development of rural areas about it in the last three years, with year-wise break-up; and

(e) whether any proposal had been received in October, 1986 to link the amount spent for rural development with production and productivity to create social environment for production?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The details are as follows:

(i) Construction of new roads and improvement of existing roads;

(ii) Drainage;

(iii) Drinking water facilities;

(iv) School Buildings;

(v) Employment generating schemes;

(vi) Medical facilities;

(vii) Desilting and renovation of community wells; and

(viii) Development of Poultry Farms.

(c) Bokaro Steel Plant has been receiving representations including from public representatives, carrying proposals for peripheral development. A Committee consisting of Plant and Non-Plant Members plans, recommends and reviews the peripheral development activities.

(d) The amount spent on the development of rural areas during the last three years is as follows:

<i>Year</i>	<i>Amount spent</i>
1987-88	Rs. 14.26 lakhs
1988-89	Rs. 46.60 lakhs
1989-90	Rs. 72.09 lakhs

(e) Yes, Sir.

Opening of LIC Branches in Kerala

9317. SHRI SURESH KODIKKUNNIL: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of the Life Insurance Corporation (LIC) proposed to be opened in Kerala during 1990-91;

(b) the locations thereof;

(c) whether any proposal has been received from Government of Kerala for opening the LIC Branch in Adoor; and

(d) if so, the time by which the above branch is likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRY): (a) and (b). Four branches of Life In-